COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 612 OF 2017 IN DFR NO. 2153 OF 2017

Dated: 17th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

UJVN Ltd. Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Mr. Karthik Rajasekhar

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan

<u>ORDER</u>

IA NO. 612 OF 2017

(Appli. for Condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 30.08.2017. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Dasti, in addition, is permitted.

Learned counsel for the appellant seeks permission to correct the typographical error at page No.6 of the appeal paper book. Permission to correct the typographical error is granted.

List the matter on 30.08.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson